

R.A. 71/04
in

O.A. No. 344/99

04.01.05

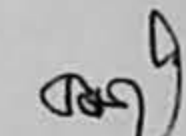
Hon' Mr. Justice S. R. Singh, V.C.
Hon' Mr. D. R. Tiwari, A.M.

Heard shri A.K. Gaur, learned counsel for
review applicant.

No error apparent on the face of records
has been pointed out by the review applicant.
The points are to be ~~be~~ raised herein was already
raised and considered in the judgment.

In the circumstances, the review is liable
to be dismissed. Accordingly, the Review
Application fails and is dismissed.


A.M.


V.C.

(res)